

**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK,**

ORDER SHEET

No. Of Adjournment : 6

COURT NO. : 1

02.12.2019

O.A./260/1109/2014

PRATAP CHANDRA DAS
-V/S-
M/O RAILWAYS

ITEM NO:46

FOR APPLICANTS(S) Adv. : Mr. D. K. Panda

FOR RESPONDENTS(S) Adv.: Mr. S.. K. Ojha

Notes of The Registry	Order of The Tribunal
	<p>Ld. Counsel for the applicant submitted that he has received no instruction from the applicant. Ld. Counsel for the respondents submitted that previous occasions also no one was present on behalf of the applicant. In view of this, the OA is dismissed in default for non-prosecution on the part of the applicant.</p> <p>Copy of the order be sent to applicant by post and also handed over to Ld. Counsel for the respondents.</p> <p>(SWARUP KUMAR MISHRA) MEMBER (J)</p> <p>(GOKUL CHANDRA PATI) MEMBER (A)</p> <p>pms</p>